

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 04
(IB)-221(PB)/2020

IN THE MATTER OF:

M/s. Trutek Fastners Pvt Ltd
v.

.... Applicant/petitioner

M/s. Bhasin Infotech & Infrastructure Pvt Ltd.

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 16.01.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MR. S.K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner:
For the Respondent

Mr. Ashish Pandey & Mr. Rishi Kapoor, Advs.

ORDER

List tomorrow i.e. 17.01.2020.

-sd-

(B. S. V. PRAKASH KUMAR)
ACTG. PRESIDENT

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(S. K. MOHAPATRA)
MEMBER (TECHNICAL)